NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-552(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Ruchi Agnihotri, Ms. Annanya Gosh and Mr. Rohit K. Nagpal Advocates for the Petitioner

Mr. B. K. Sahu, AR

Mr. P. Nagesh, Advocates for the Respondent

ORDER

Reply of the Respondent has still not been filed. Be listed along with the IB-553(ND)/2017 on 17^{th} January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)